

[*Translation*]

SHRI HARI KEWAL PRASAD (Sailempur): Mr. Speaker, Sir, with your permission I want to raise a question of public importance. Though concern is expressed in this House continuously over the law and order situation, yet in Uttar Pradesh the law and order has deteriorated considerably. I want to cite an example. I have just returned from Deoria district on 2nd of this month. I have returned from Pathardeva town. Four women of that place were—
(*Interruptions*)

MR. SPEAKER: Not like this. You have given notice about Central School and you are raising an other matter.

(*Interruptions*)

SHRI HARI KEWAL PRASAD: This incident of Uttar Pradesh has appeared in Dainik-Jagran. It is not about Central School but it is the question of Deoria district of Uttar Pradesh. The station incharge, Shri Vijay Shankar Rai, along with his full force, went to the house of that man at 12 O'Clock in the night and got the door forcibly broken. Then he made all the four women stand together and they were stripped naked. After stripping all the four guns and canes. ... (*Interruptions*) The women were raped ... (*Interruptions*) After raping the women, a surprising thing—
(*Interruptions*)—

[*English*]

MR. SPEAKER: This is not going on record now.

(*Interruptions*)*

MR. SPEAKER: You please sit down. (*Interruptions*) Please take your seat. (*Interruptions*) Mr. Nitish Kumar, please take your seat.

Now I am trying to give you a chance. All of you want to talk at one and the same time. What is it you are trying to do? Please do not do like that. This is in your interest. I am allowing one after the other. And if I give you a chance, you finish it within one or two minutes. (*Interruptions*). What is this? How does it help you? How does it bring to the notice of the Government?

I am allowing one after the other. Once I give you a chance, you finish it within one or two minutes and sit down. Instead of understanding it, you are not allowing other Members to speak. You are not allowing your Members also to speak. What is this? Can it go on like this? Please don't do this.

(*Interruptions*)

MR. SPEAKER: I will allow the lady Member to speak later. Now, Mr. K. P. Singh Deo.

SHRI K. P. SINGH DEO (Dhenkanal): Mr. Speaker, Sir, a rein of terror has been let loose in Orissa. Every time there is an election, whether it is parliamentary election or the municipal election, not only rigging but also booth capturing is taking place resulting in the burning down of houses of Harijans and tribals. It has happened in Cuttack. It has happened in Sambalpur. It has happened in Brajrajnagar. It has appeared in *The Indian Express* and *The Times of India* today. It is a constitutional obligation of the Central Government to safeguard the life, liberty and safety of advises and Harijans.

I am not talking so much about rigging as the consequences of the election which is taking place. Only three days have elapsed since the municipal elections in Orissa.

MR. SPEAKER: Would you like the municipal elections to be discussed now?

(*Interruptions*)